

कहा गया है कि सहरसा तथा पूनिया जिलों में तिल की कमी के कारण 186 ट्रैक्टर बेकार पड़े हैं; और

(ख) यदि हां, तो इस कठिनाई को दूर करने के लिये क्या कार्यवाही की गई है ?

पेट्रोलियम और रसायन मन्त्री (श्री जलन्धर) : (क) जी हां ।

(ख) राज्य सरकार को इस मामले को देखने के लिये कहा गया है ।

Post of Procurator-General

5234. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether the desirability of appointing a Procurator-General in India on the Soviet pattern has been considered to ensure that the laws are correctly implemented and the interests of the people safeguarded; and

(b) if so, the result thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Not specifically, Sir. But the whole question of institutional arrangements for redress of citizens' grievances is now to be considered by the Administrative Reforms Commission.

Revised Pay Scales

5225. Shri S. Kandappan: Will the Minister of Education be pleased to state:

(a) the names of the States that have not accepted the revised pay scales of College and University Teachers recommended by the University Grants Commission and adopted by the Central Government;

(b) the reasons for not accepting them; and

(c) the steps taken to implement the revised scales?

The Minister of Education (Shri M. C. Chagla): (a) to (c). The Government of India addressed all the State Governments on the 7th April, 1966 to ascertain from them if they would participate in the scheme of upgrading the salary-scales of University and College Teachers and bear 20% of the expenditure involved in the upgrading of the salary scales on the condition that the private colleges in the States will not be asked to bear any financial responsibility and the State Governments would take over the entire liability at the end of the five-year period. So far, only the Government of West Bengal has agreed to participate in the scheme. The Governments of Punjab and Kerala have sought certain clarifications. Replies from other State Governments are awaited.

Shops for Repatriates from Burma

5226. Shri N. R. Laskar:
Shri Liladhar Kotaki:

Will the Minister of Labour, Employment and Rehabilitation be pleased to refer to the news item published in the 'Hindustan Times' of the 4th April, 1966 at page 6 under the heading 'Relief steps for Burma Repatriates' and state:

(a) whether it is a fact that Government have sanctioned Rs. 9.55 lakhs to Madras Government for the construction of shops, stalls and flats for the repatriates from Burma;

(b) whether any amount has been sanctioned to the Delhi State for the construction of shops, stalls and flats for the repatriates who have come to Delhi; and

(c) if the reply to part (b) above be in the affirmative, when this scheme will materialise?

The Deputy Minister in the Ministry of Labour, Employment and